



सत्यमेव जयते

IN THE INCOME TAX APPELLATE TRIBUNAL, PANAJI BENCH, GOA

BEFORE HON'BLE SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER

AND

SHRI G. D. PADMAHSHALI, ACCOUNTANT MEMBER

आयकर अपील सं. ITA No. 305/PAN/2025

निर्धारण वर्ष / Assessment Year : 2020-21

Income Tax Officer

Ward-(1), Sirsi.

..... Appellant

बनाम / V/s

Shri Bhooteshwar Pattina Sahakari Sangh Niyamita

CP Bazar, Opp. Union Bank,

Sirsi, Sirsi - 581401

PAN : AAUAS5459A

..... Respondent

Represented

Assessee by: None for the Assessee

Revenue by: Ms Rijjula Uniyal ['Ld. DR']

Date of conclusive Hearing: 08/01/2026

Date of Pronouncement : 08/01/2026

ORDER

PER G. D. PADMAHSHALI, AM;

The present appeal by the Revenue is instituted u/s 253(2) of the Income Tax Act, 1961 ['the Act' in short] challenges the order dt. 21/05/2025 passed u/s 250 of the Act by the National Faceless Appeal Centre, Delhi ['Ld. NFAC' in short] which in turn arisen from the regular assessment order dt. 22/09/2022 passed u/s 143(2) of the Act by the National Faceless e-Asstt. Centre, Delhi ['Ld. AO' in short] for assessment year 2020-21 ['AY' in short]



2. The case was called out twice; none appeared at the behest of the respondent assessee. Having regard to facts of the case and issue involved, with the able assistance from Revenue, in the absence of assessee it deemed appropriate to proceed *ex-parte* u/r 25 of ITAT Rules, 1963. Noting no objection of the revenue we advanced accordingly.

3. During the course of hearing, the Ld. DR Uniyal sought our attention to the petition of withdrawal dt. 25/11/2025 filed by the Income Tax Office, Ward-(1), Sirsi and entreating contents thereof, prayed for withdrawal of appeal.

4. The said withdrawal petition perused and noted the contents thereof. Finding no reasons to reject the request, we permit the withdrawal in very terms and dismiss the present appeal of the Revenue.

5. In result, the appeal of the revenue is **DISMISSED** as withdrawn. U/r 34 of ITAT Rules, order pronounced in the open court on the date mentioned herein above.

-S/d-

PAVAN KUMAR GADALE
JUDICIAL MEMBER

Panaji, Dated : 08th day of January, 2025

Copy of the Order forwarded to :

1.अपीलार्थी / The Applicant
4. The Pr.CIT, Panaji

2. प्रत्यर्थी / The Respondent.
5. DR, ITAT, Panaji Bench, Goa

3. The CIT-(A)/NFAC Concerned.
6.गार्डफाइल / Guard File.

-S/d-

G. D. PADMAHSHALI
ACCOUNTANT MEMBER

By Order
Sr. Private Secretary ITAT, Panaji.